

SHRI MAHESWAR NAIK: Have the Government come across any instances of pillars and posts of a permanent nature set up for the demarcation of the land between the two countries being demolished by Pakistan armed forces and the Pakistan Police?

SHRIMATI LAKSHMI MENON: There were some cases where such boundary stones have been destroyed by Pakistan forces.

SHRI MAHESWAR NAIK: What action was taken?

SHRIMATI LAKSHMI MENON: The usual action.

SHRI N. M. LINGAM: About the border areas, what is the extent in dispute between the two countries and what is not in dispute that is to be demarcated?

SHRIMATI LAKSHMI MENON: I have got the extent of border demarcated and about to be demarcated. I have not got the figures for the actual area which is under dispute.

DR. A. N. BOSE: For how long has Tukergram remain under Pakistan occupation, from what time to what time? Is it still under occupation?

SHRIMATI LAKSHMI MENON: Yes.

DR. A. N. BOSE: If so, from which date?

SHRI JAWAHARLAL NEHRU: I am not quite sure of the date but this present occupation is for the last 2 weeks or so. For short periods in between too there were goings backwards and forwards. May I remind the House that this village of Tukergram is situated on the other side of the river—that is on the Pakistan side of the river; it is bulging on that side. Therefore it is relatively easy for little incursions, for, it is being surrounded on three sides by Pakistan territory. So it is relatively easy for the Pakistani Police or their forces to advance into it.

DR. A. N. BOSE: May I know whether military operations were adequately undertaken to recover the area?

SHRI JAWAHARLAL NEHRU: The only military operation that we have undertaken was firing on the forces across the river in Tukergram, that is, no crossing of the river for the purpose of military operation was undertaken.

DR. A. N. BOSE: What stood in the way of crossing the river and trying to recover it?

SHRI JAWAHARLAL NEHRU: We did not wish to make this a major military adventure.

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

OVERALL INCREASE IN THE PAID-UP CAPITAL OF VARIOUS COMPANIES

*308. **SHRI BABUBHAI M. CHINAI:** Will the Minister of COMMERCE AND INDUSTRY be pleased to state the overall increase in the paid-up capital of all—

- (i) Government companies;
- (ii) non-Government companies;
- (iii) newly-formed Government companies; and
- (iv) newly-formed non-Government companies,

during each of the years 1955-56, 1956-57 and 1957-58 and the four months ending 31st July, 1958?

THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA): A statement giving the information as far as available is laid on the Table of the House. [See Appendix XXII, Annexure No. 31.]

**ALLOTMENT OF A SITE NEAR THE SIDINGS
IN BARAJAMDA SECTOR TO THE STATE
TRADING CORPORATION FOR DUMP-
ING IRON ORE**

***309. SHRI BABUBHAI M. CHINAI:**
Will the Minister of COMMERCE AND
INDUSTRY be pleased to state:

(a) whether the State Trading Corporation has requested the railway authorities for allotment of a site near the newly constructed sidings in Barajamda Sector for dumping iron ore;

(b) if so, whether any reply has been received by the Corporation from the railway authorities; and

(c) what will be the effect of such allotment on the mines engaged in the raising of iron ore in that sector?

**THE MINISTER OF COMMERCE
(SHRI N. KANUNGO):** (a) Yes, Sir.

(b) The matter is still under correspondence with the Railways.

(c) Very beneficial; mine-owners will be assured of stocking and transportation facilities for their ores.

**SALE PROCEEDS IN KHADI GRAMODYOG
BHAVANS**

***310. SHRI V. C. KESAVA RAO:**
Will the Minister of COMMERCE AND
INDUSTRY be pleased to state:

(a) the total proceeds of Khadi and Khadi goods sold in Khadi Gramodyog Bhavans run by the Khadi and Village Industries Commission in the various States during the years 1955-56, 1956-57 and 1957-58; and

(b) whether the Commission is able to meet the demand for Khadi goods in the country?

**THE MINISTER OF INDUSTRY
(SHRI MANUBHAI SHAH):** (a) A statement containing the required information is laid on the Table of the House. [See Appendix XXII Annexure No. 32.]

(b) By and large, the demand for Khadi goods has been satisfactorily met by the Khadi and Village Industries Commission.

DROP IN INDIAN EXPORTS TO U.K.

***315. SHRI BHUPESH GUPTA:**
Will the Minister of COMMERCE AND
INDUSTRY be pleased to state:

(a) whether it is a fact that there has been a drop in India's exports to the United Kingdom during the first half of the current year;

(b) if so, what is the value of such a drop in terms of rupees;

(c) what are the major items in which the decline has been most pronounced; and

(d) what are the reasons for the decline?

THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) to (c). Exports to the U.K. during the first five months of 1958, for which statistics are available, were lower than those during the corresponding period of 1957. A statement giving comparative figures is laid on the Table of the House.

(d) A fall in demand and decline in prices in commodity markets as well as competition from other supplying countries are the main factors for the drop in the value of India's exports.

STATEMENT

Exports of principal Indian commodities to the United Kingdom

Commodity	January-May 1957	January-May 1958
	(Value in Rs. lakhs)	
Cashew kernel	67	30
Coffee	38	25
Tea	2,860	2,242
Tobacco unmanufactured	611	805
Hides and skins (raw)	21	26
Wool raw	208	122
Cotton raw	69	30